

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(CAA)-79(PB)/2018**

**IN THE MATTER OF:**

Bharti Support Services Pvt. Ltd.

And

Bharti Insurance Holdings Pvt. Ltd. .... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 08.06.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: Mr. Sanjeev Puri, Sr. Adv, Kamal Shakar,  
Pradyomna Sharma, Adv.

**ORDER**

Order reserved.

Sd/—

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/—

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

08.06.2018  
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